

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:970

ANSWERED ON:28.11.2014

CHEMICALS AND ANTIBIOTIC RESIDUES IN ANIMALS

Boianapalli Shri Vinod Kumar;Kambhampati Dr. Hari Babu

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether certain chemicals and antibiotic residues have been found in the poultry and other cattle raised for meat in the country;
- (b) if so, the details thereof;
- (c) the regulation and monitoring mechanism put in place by the Government in this regard;
- (d) whether the existing infrastructure and manpower is adequate to monitor the levels of chemicals and antibiotic residues in animals; and
- (e) if so, the details thereof and if not, the corrective measures being taken by the Government in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) & (b): As per available information, in a study conducted by a non-governmental organisation some residues of antibiotics have been detected in poultry meat collected from various areas of Delhi and Haryana.

(c): Sub-regulations 2.1.1.2, 2.3.1(2) and 2.3.2 of the Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011, prescribe limits for i) metal contaminants in various food products; ii) various insecticides in food products; and iii) antibiotics and other pharmacologically active substances in fisheries products, respectively.

(d) & (e): The enforcement of the Food Safety and Standards Act, 2006 and Regulations made thereunder, primarily rests with the State/UT Governments through their food safety departments. However, there is a need to strengthen the infrastructure and augment the manpower for effective implementation of the Food Safety and Standards Act, 2006. The existing infrastructure and manpower is inadequate to ensure effective implementation of the provisions of the FSS Act and rules/regulations made thereunder. The State Licensing Authorities appointed by the State Governments are also empowered under the Drugs and Cosmetics Act, 1940 & Rules made thereunder to take appropriate action in cases of violation of prescribed requirements. The Ministry of Agriculture, Department of Animal Husbandry, Dairying and Fisheries has also issued an advisory to all States and UTs for judicious use of antibiotics in animal treatment and stopping use of antibiotics in animal feed.